

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2808-JK (LD) of 2024

DATED:- 01 - 03 - 2024

Sanction is hereby accorded to the appointment of Officer of Social Welfare Department (Mission Directorate) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 01.03.2024

No:- LAW-OIC/3/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department, .
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Reyaz Ali Bhat
01.03.24

Annexure to the Government Order No.2808 -JK(LD) of 2024 dated.01.03.2024

S.No.	Case No.	Filling year	Title of the case	OIC	Designation
1	SWP No. 63	2010	Sumaira Shareef & Others	Jahangir Hashmi	DPO Ramban
2	SWP No. 2552	2011	Pushpa Devi V/s State & ors.	Najeeb Latief	CDPO Padder
3	SWP No. 2380	2014	Punum Devi V/s State	Shafali Bhagat	CDPO Billawar
4	WPC No. 1958	2023	Ifra Hassan	Shareefa Akhter	CDPO Rohama
5	SWP No. 322	2017	Firdousa Kousar	Ab Rashid	DPO Kulgam
6	WPC No. 1233	2023	Gulshan Begum	Abdul Rashid Dar	CDPO B.K Pora
7	WPC No. 1098	2021	Shista Husain	Talat Mehmood	DPO Ganderbal
8	WPC No. 2553	2022	Tasleema Bano	Talat Mehmood	Lar Ganderbal
9	SWP No. 2521	2021	Jameela Begum	Irfan-ul-Ashaq	CDPO Baramulla
10	WPC No. 3244	2023	Urfi Jan	Misra Bano	CDPO Kakpora
11	WPC No. 3125	2023	Zeenat Hassan	Misra Bano	CDPO Kakpora

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12	WPC No. 2694	2023	Nelofar Nazir	Irfan-ul-Ashaq	CDPO Wagoora
13	WPC No. 1480	2023	Mubeena Bano	Aijaz Ahmad Masoodi	CDPO Khanshaib Budgam
14	WPC No. 1311	2023	Shahena Rehman	Talat Mohmood	CDPO Ganderbal
15	WPC No. 1607	2023	Yasmeena Bano	Arjumad Gowher	CDPO Kunzer
16	WPC No.2480	2023	Sadaf Fayaz	Gh Nabi Sheikh	CDPO Trehgam
17	WPC No. 2833	2023	Raja Bano	Shaheena Rasool	CDPO Budgam
18	WPC No. 2492	2023	Yasmeena Tabsum	Pasendeeda Akhter	CDPO Achabal
19	WPC No. 3420	2023	Shaheena Akhter	Pasendeeda Akhter	CDPO Shagus

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